Serial No. 07
Supplementary List.
Through Video Conferencing

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

\*\*\*\*\*

EMG-BA No. 05-A/2020

Hilal Ahmad Wani.

...Petitioner(s)

Through: Mr F.A. Wani, Advocate.

vs

Union Territory of JK & Ors.

...Respondent(s)

Through: Mr. B.A. Dar, Sr. AAG.

## **CORAM**:

## Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

## <u>ORDER</u>

30.04.2020

Mr B.A. Dar, learned Sr AAG seeks and is granted two weeks' time to file the objections.

List on 11th of May, 2020.

(Ali Mohammad Magrey)
Judge.

SRINAGAR 30.04.2020

NO:-55/C-19/RJS

Dated:-30.04.2020

Copy of Hon'ble Court Order forwarded to learned counsels for the parties through email, for information and compliance.

SD/-Registrar Judicial